

(c) the details of the institutions identified for the programme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c). A Memorandum of Understanding (MOU) has been signed between Governments of India and Canada on the 20th October, 1992 for the India/Canada Environment Facility Project. Under this MOU, Canadian International Development Agency will extend grant assistance not exceeding CS 72 million over a period of three years. The funds generated after monetisation of the eligible commodities imported under this MOU, will be used for assisting Indian institutions in promoting and deliver sustainable development programmes addressing the environment in accordance with the framework and thrust areas identified in India's policy documents such as National Forest Policy 1988, the Policy Statement for abatement of pollution 1992 and the National Conservation Strategy and policy Statement on Environment and Development 1992. According to the MOU, selection and approval of sub-projects eligible for assistance under India/Canada Environment Facility Project are to be decided by the Joint Project Steering Committee which will include representatives from Government of India and the Canadian High Commission.

Retroactive Finance Proposal

3257. DR. (SHRIMATI) K.S. SOUNDARAM: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received any retroactive finance proposal from Tamil Nadu Government under World Bank projects for approval;

(b) if so, the details thereof; and

(c) the time by which approval is likely to be accorded?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c). Proposals for financing project activities under the retroactive facilities relate to agreed specific items of expenditure incurred in a defined time span prior to signing of project agreements. Such applications are usually received immediately after a particular loan becomes operative and are reimbursed if considered eligible.

According to the information available, there are no retroactive finance applications under World Bank projects in case of Tamil Nadu pending at present.

Allotment of Shares

3258. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are aware that the employees quota is being misappropriated by the management of some of the companies;

(b) if so, the details thereof; and

(c) the steps being taken to stop this malpractice in the allotment of shares by the Companies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c). The information is being collected and will be laid on the Table of the House.

EXPO 1992 at Seville in Spain

3259. SHRI SANAT KUMAR MANDAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether India participated in the EXPO 92 at Seville, the world's biggest expo event; and

(b) if so, the outcome of the participation?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) India's tourist attractions including its cultural and historical contribution in the development of civilisation were highlighted at the EXPO, which was visited by over three million people.

Stations for Telegrams and Telegraph Money Orders in Gujarat

3260. DR. A.K. PATEL : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have decided to establish stations for the purpose of sending telegrams and telegraphic money orders in the country;

(b) if so, details thereof; and

(c) the names of such stations that are likely to be established in Gujarat?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. Telegraph facility at stations now without this facility is provided in the normal course of development. Telegraph facility at Post Offices is used for handling Telegraph Money Order also.

(b) Telegraph facilities are planned to be provided in 248 new offices in the country.

(c) Names of three such stations in

Gujarat are Ahwa, Ankleswar and Kheda. 25 more stations will be determined as per demand.

[*Translation*]

LPT at Brahmpuri in Maharashtra

3261. SHRI VILAS MUTTEMWAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received any representation for setting up of an additional Low Power T.V. transmitter in Brahmpuri area of Chandrapur District in Maharashtra;

(b) if so, the reaction of the Government thereto; and

(c) by when an additional LPT is likely to be installed there?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Representations have been received from time to time for establishment of a TV transmitter in Brahmpuri Tehsil of Chandrapur district in Maharashtra.

(b) and (c). Besides the low power (100W) transmitter functioning at Chandrapur, the district headquarter town, parts of Chandrapur district also receive TV service from the high power (10KW) transmitter functioning at Nagpur. However, Brahmpuri is not expected to get TV service due to the large intervening distance from these transmitters. Whereas there is no proposal, at present, to set up a TV transmitter at Brahmpuri Tehsil in Chandrapur district of Maharashtra, any step in this direction would depend upon future availability of resources for the purpose and inter se priorities.